APPLICATION FOR THE POST OF _____
IN T.R.A.I.

1. Name and Address (in Block letters) … … …

2. Date of Birth (in Christian era) … … …

3. Whether belongs to SC/ST … … …

4. Date of retirement under Central/State Govt. Rules … … …

5. Educational Qualifications … … …

6. Whether Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same) … … …

		Qualification/ Experience required	Qualification /Experience possessed by the officer
Essential	(1) (2) (3)		

7. Post held on regular basis and the date from which held with pay scale … … …

8. Please state clearly whether in the light of entries made by you above, you meet the requirements of the post … … …

9. Details of Employment, in chronological order, enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient … … …

P.T.O.

Office/Instt/ Orgn.	Post held	From	To	Scale of pay and basic pay	Nature of duties

10. Nature of present employment, i.e. adhoc or temporary or permanent … … …

11. In case the present employment is held on deputation/contract basis, please state

a) The date of initial appointment … … …
b) The period of appointment on deputation/ contract … … …
c) Name of the parent office/organization to which you belong … … …

12. Training/Courses attended … … …

13. Additional details about your present employment Please state whether working under –
a) Central Government … … …
b) State Government … … …
c) Autonomous Organizations … … …
d) Government Undertakings … … …
e) Universities … … …

14. Are you in Revised Scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale

15. Total emoluments per month now drawn … … …

16. Additional information, if any, which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.

17. Remarks … … …

Date: (SIGNATURE)

Certified that the service particulars given by the applicant are verified with reference to service records and found to be correct.

Signature with seal of the Competent Authority